

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.4387  
TO BE ANSWERED ON 19<sup>TH</sup> JULY, 2019**

**MENTAL HEALTH**

**4387. SHRI RITESH PANDEY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of psychotherapists, psychiatrists, nurses and social workers per 1,00,000 people;
- (b) the steps taken by the Government to increase these numbers;
- (c) the steps taken by the Government to reduce stigma around mental health in the country including in rural areas;
- (d) the number of State Mental Health Authorities and Mental Health Review Boards for a district or group of the districts in the country;
- (e) the number of States and districts without State Mental Health Authorities and Mental Health Review Boards respectively; and
- (f) the steps taken by the Government to ensure compliance of the Mental Health Care Act, 2017 by the States and Union Territories?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): The data regarding number of psychotherapists, psychiatrists, nurses and social workers is not maintained centrally.
- (b): With a view to increase the number of qualified mental health professionals in the country, the Government, under NMHP, is implementing manpower development schemes for establishment of Centres of Excellence and strengthening/ establishment of Post Graduate (PG) Departments in mental health specialties. Till date, support has been provided for establishment of 25 Centres of Excellence and strengthening/ establishment of 47 Post Graduate (PG) Departments in mental health specialties in the country. The Government is also augmenting the availability of manpower to deliver mental healthcare services in the underserved areas of the country through a Digital Academy established at the three Central Mental Health Institutes to provide online training courses to various categories of general healthcare medical and para medical professionals.

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(c): To address the burden of mental disorders, the Government of India is implementing the National Mental Health Programme (NMHP) since 1982. Under this Programme, the Government is supporting implementation of the District Mental Health Programme (DMHP) in 655 districts of the country for detection, management and treatment of mental disorders/ illness by integrating mental healthcare into the general healthcare. At the district level, funds are provided to each district under the DMHP for sensitization training of Community Health Workers and elected representatives of community at District Hospital/ Community Health Centre for awareness generation regarding identification of early signs of mental illness and improving health seeking behavior.

(d) to (f): The Ministry of Health and Family Welfare has been regularly requesting all the States/UT Governments to ensure strict compliance of the statutorily warranted provisions of the Act, including, inter-alia, Establishment of State Mental Health Authority and Mental Health Review Boards.

As per available information, the State Mental Health Authorities have been constituted in the following States:

- i) Manipur
- ii) Jharkhand
- iii) Tamil Nadu
- iv) Tripura
- v) Uttar Pradesh
- vi) Himachal Pradesh
- vii) Sikkim
- viii) Karnataka
- ix) Andhra Pradesh
- x) Assam
- xi) Maharashtra
- xii) Odisha
- xiii) Punjab
- xiv) Nagaland
- xv) Telangana

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